

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:199  
ANSWERED ON:26.07.2010  
DEPLOYMENT POLICY IN MTNL BSNL  
Jaiswal Shri Gorakh Prasad

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of the deputation policy being followed by Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL) for posting of employees from other departments and vice-versa;
- (b) whether it is contravening to the rules duly approved by the Government in the case of Public Sector Undertakings (PSUs); and
- (c) if so, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) Deputation Policy as contained in Department of Public Enterprises (DPE) guidelines is being followed by Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL). However, unabsorbed Group 'A' officers of Department of Telecommunications are on deemed deputation in MTNL & BSNL as their absorption process is not yet complete.

(b) to (c) Do not arise in view of (a) above.